OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST) KARKARDOOMA COURTS, DELHI ORDER

The following postings and transfers are made with immediate effect, in official exigency :-

#	Name	From					То			
	Sh. Raj Kumar, PA, S/o Sh. Mahesh Tiwary				Branch,	North-	Singh, District	Ld.	Court of Sh. Bolw net ASJ (FTC), North-Eas D Courts, Delhi. orders)	

Note:-

(1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination-and disciplinary action shall be taken against him/her, as per rules.

(SANJEĖV JAIN)

Principal District & Sessions Judge, NE District, KKD Gourts, Delhi

Dated 1 0 JUL 2025

No 5505 - 5518

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.

- 2. The Administrative Officer (Judl.) / Branch Incharge, Admn.-I, Office of The Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3. The AAO, North-East District, Karkardooma Courts, Delhi.
- 4. The Officers/officials concerned.
- 5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch, Tis Hazari Courts, Delhi.
- 6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
- 7. Dealing Official, LAYERS Branch, Tis Hazari Courts, Delhi for updation of posting of concerned officials, in the LAYERS software.
- 8. R&I Branch (NE), Karkardooma Courts, Delhi for uploading the same on LAYERS.
- 9. PS to the undersigned.

Principal District & Sessions Judge, NE District, KKD Courts, Delhi